

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 66 OF 2016**

**APPEAL NO. 67 OF 2016**

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND  
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

**Dated : 27<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**APPEAL NO. 66 OF 2016 AND  
APPEAL NO. 67 OF 2016**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. .... Appellant(s)  
Ltd.**

**Vs.**

**Punjab State Power Corporation Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta  
Mr. Divyanshu Gupta

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1  
  
Mr. Aditya Grover  
Mr. Sukhwant Singh for R-2/PEDA  
  
Mr. Sakesh Kumar  
Ms. Gitanjali N. Sharma for R-3

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND  
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Vs.**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. .... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Vishal Gupta  
Mr. Divyanshu Gupta for R-2  
  
Mr. Sakesh Kumar  
Ms. Gitanjali N. sharma for R-3

Mr. Aditya Grover  
Mr. Sukhwant Singh for PEDDA

**ORDER**

List these matters for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**